5751 Oral Answers JYAISTHA 1, 1884 (SAKA) Oral Answers 5752.

Shri Alagesan: Yes, we have secured the foreign exchange component for this work.

Dr. K. L. Rao: In view of the shortage of power in Mysore and other parts of South India and in view of the fact that this can be made up easily without any elaborate construction of civil works, will the Ministry take steps to sanction the four units which they have still to acquire for the Sharavarthy project?

Mr. Speaker: It is a suggestion for action. Next question.

Derailment at Farrukhabad

+ Shri Bibhuti Mishra: Shri Bishwanath Roy: Shri E. Madhusudan Rao: *925. Shri P. C. Borooah: Shri Shree Narayan Das: Shri Sarjoo Pandey: Shri J. B. Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the 184 Down Shikohabad-Farukhabad goods train ploughed through the dead end of the track on the 20th April, 1962 and entered into a shop;

(b) if so, whether Government have investigated into the matter;

(c) whether anybody was killed or injured; and

(d) if so, what compensation has been given to the victims by the Railway authorities?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy); (a) and (b). Yes, Sir.

(c) One person was killed and five received minor injuries.

(d) No compensation has been paid so far to anybody.

Shri Bibhuti Mishra: Is there any proposal to make any payment to the victims?

Shri S. V. Ramaswamy: There is no claim at all.

Mr. Speaker: As soon as a question is put, the hon. Member should resume his seat and then allow the hon. Minister to answer it. If he again wants to put a supplementary, he should get up a second time.

Shri Bibhuti Mishra: I want to know what action Government is contemplating to give some compensation to the dependents of that person who was killed.

Mr. Speaker: He said that therewas no claim. If the hon. Member can write on behalf of the man killed, perhaps they might consider it.

Shri Bibhuti Mishra: If nobody has claimed it, the Government has got the duty to give something to that man.

Mr. Speaker: To the hon. Member asking the question?

Shri Shree Narayan Das: The hon. Minister just now replied in affirmative to parts (a) and (b) of the question. I would like to know the results of the investigation and the reasons.

Shri S. V. Ramaswamy: The three persons concerned are the driver, the guard and the porter. The inquiry revealed that they were responsible for this accident. Proper steps will be taken against them.

श्वी ज० व० सिंह : में जानना चाहता हूं कि कुल कि∵ने का नुकसान हम्रा ?

What is the total loss?

Shri S. V. Ramaswamy: We have no estimate of the loss of property but there is a claim for property tothe tune of Rs. 1,14,000 and odd.

Shri S. M. Banerjee: I want to know whether the shopkeeper whose shcp has been damaged has filed any claim. If so, what is his claim?

Shri S. V. Ramaswamy: His claim, is to the tune of Rs. 1 lakh. श्री विभति मिश्र : अगर कोई मर जाये अप्रौर उस के वर वाले वेवकूफ हों अप्रौर वह क्लेम न करेतो क्या सरकार का यह कर्त्तव्य नहीं हो जाता है कि उस मृत व्यक्ति के घर वालों को मश्राविजा दें !

Mr. Speaker: Next question.

'Wear White at Night' Campaign in Delhi

*926. Shri Hem Barua: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a "wear white at night" campaign has been started at Delhi; and

(b) if so, what are the specific purposes of such a campaign, and whether this has been given sufficient publicity?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No campaign exhorting road users to wear white at night has been started but as a part of their drive to make the use of roads safer for the pedestrians and the cyclists and avoid road accidents during night-time, the Delhi Police have put up two boards Road-Parliament at the Ashoka Street Crossing and near the Hardinge Bridge with the following inscription:-

> "If you Can't be seen you can't be Safe: Wear white at night".

Shri Hem Barua: May I know whether it is not a fact that traffic rules are not stringently enforced in Delhi and that is one of the reasons for accidents in this city? If so, why is it that traffic rules are not enforced and there is a new campaign altogether?

Shri Raj Bahadur: I think the success of the traffic rules largely lies in the capacity of the citizens to observe them. It is a fact that enforcement is not as good as it should be. There have been complaints, but it cannot be said that they are not enforced. Shri Hem Barua: May I know whether it is not a fact that this 'Wear white at night' campaign will rob at least Connaught Place of much of its colour and romance that usually saris and skirts invest it with?

Mr. Speaker: That could be supplemented by having black during the day! Wear white at night and black during the day.

Shri Hem Barua: But there will be lack of romance.

Mr. Speaker: He might leave the romance and ask his question.

Shri Daji: He should only say colour. That is sufficient....(Interruption).

Shri Hem Barua: May I know whether it is not a fact that this 'Wear white at night' campaign will at least rob Connaught Place of much of its colour that usually saris and skirts invest it with? If so, have Government examined this aspect of the problem also?

Mr. Speaker: That is a matter of opinion.

Shri Prabhat Kar: When in big cities like Calcutta or Bombay, no such campaign has taken place for the implementation of traffic rules, why was it found necessary in Delhi to give the suggestion 'Wear white at night'?

Shri Raj Bahadur: It is not a campaign as such. In fact, it is one of the slogans for road safety. I cannot exactly say why it has not been thought of in Bombay or in Calcutta. Perhaps this shows a good deal of the resourcefulness and imagination on the part of traffic authorities in Delhi.

Shri Fatehsinhrao Gaekwad: May I know whether this campaign has been started because of the extremely poor street lighting in Delhi?

Shri Raj Bahadur: I think that is not true of all roads.

An Hon. Member: It is true of some roads.